

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6035/2024 BLAPL/2758/2024	DILLIP KUMAR MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2021
2	D-BLAPL/8584/2024 BLAPL/2759/2024	MUNDAS @ MOHANDAS LIMA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000072/2022
3	D-BLAPL/6847/2024 BLAPL/2760/2024	SUMANTA RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /206 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000030/2023
4	D-BLAPL/7030/2024 BLAPL/2761/2024	CHAITANYA KANHAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000011/2024
5	D-BLAPL/8642/2024 BLAPL/2762/2024	KARUNAKAR BEHERA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000003/2024
6	D-BLAPL/7320/2024 BLAPL/2763/2024	SUBHAM@SUASIS DIGAL@SIPU VS STATE OF ODISHA	DEBASIS MISHRA VS	SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000609/2023
7	D-BLAPL/7328/2024 BLAPL/2764/2024	RAHUL@SAGAR GHADEI VS STATE OF ODISHA	DEBASIS MISHRA VS	SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000609/2023
8	D-BLAPL/8735/2024 BLAPL/2765/2024	JOHON @ JOHAN GAMANGO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /111 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000088/2023
9	D-BLAPL/7338/2024 BLAPL/2766/2024	BABU MOHAPATRA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BELLAGUNTHA /420 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000001/2024
10	D-BLAPL/7447/2024 BLAPL/2767/2024	HANUMANT SINGH@HANUMAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDOMUNDA /5 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000024/2024
11	D-BLAPL/8798/2024 BLAPL/2768/2024	JAGA PRADHAN @ JILU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /338 /20 ADJ,KODALA(Ganjam) ST/0000041/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/8041/2024 BLAPL/2769/2024	SIDDHARTHA PASAYAT VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000021/2024
13	D-BLAPL/8104/2024 BLAPL/2770/2024	RAKESH SINDHI @ LIDI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA /473 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000042/2023
14	D-BLAPL/8492/2024 BLAPL/2771/2024	PAPU@BHIMASEN BARAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /241 /2023 NYAYADHIKARI,PURI(Puri) GR/0000479/2023
15	D-BLAPL/8425/2024 BLAPL/2772/2024	NETRANANDA MOHANTA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	PATNA /85 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000369/2024
16	D-BLAPL/8758/2024 BLAPL/2773/2024	PRASANTA SUNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /407 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000393/2022
17	D-BLAPL/8487/2024 BLAPL/2774/2024	SK. IMTIYAZ @ KUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHARICHHAKA /19 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000210/2024
18	D-BLAPL/8534/2024 BLAPL/2775/2024	ASHUTOSH KHATUA @ ASHU VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	BAUNISUNI /31 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000035/2024
19	D-BLAPL/8775/2024 BLAPL/2776/2024	SUDHANSU DIGAL @ TUTU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /585 /2023 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000647/2023
20	D-BLAPL/8687/2024 BLAPL/2777/2024	PAPU@ASHIS KUMAR KHUNTIA VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /261 /2022 2ND A.D.J.,PURI(Puri) ST/0000046/2023
21	D-BLAPL/8587/2024 BLAPL/2778/2024	AJAYA BIRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000072/2022
22	D-BLAPL/8797/2024 BLAPL/2779/2024	BHUPENDRA PASWAN VS STATE OF ODISHA	DEBASIS SAHOO VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000072/2023
23	D-BLAPL/8799/2024	SHIVPUKAR PASWAN	DEBASIS SAHOO	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2780/2024	VS STATE OF ODISHA	VS	1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000072/2023
24	D-BLAPL/8806/2024 BLAPL/2781/2024	RONIT MUKHI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANGALA BAG /19 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000024/2024
25	D-BLAPL/6064/2024 BLAPL/2782/2024	AMARESH KUMAR ROUT@SIPU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	RAMACHANDRAPUR /72 /2023 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000165/2023
26	D-BLAPL/7268/2024 BLAPL/2783/2024	SUBASH SAHOO VS STATE OF ODISHA	BHARAT JALLI VS	JENAPUR /303 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002000/2023
27	D-BLAPL/7456/2024 BLAPL/2784/2024	KHAKAN HANSDA @ KHAKAN KUMAR HANSDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SULIAPADA /137 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000137/2023
28	D-BLAPL/7947/2024 BLAPL/2785/2024	CHANDRA DALAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /54 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000056/2021
29	D-BLAPL/7477/2024 BLAPL/2786/2024	PRASANTA NAIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /84 /2023 JMFC, BHAPUR(Nayagarh) GR/0000081/2023
30	D-BLAPL/7869/2024 BLAPL/2787/2024	JOHAN HASSA @ HOHAN HASSA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	HARICHANDANPUR /143 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) Spl/0000038/2022
31	D-BLAPL/8031/2024 BLAPL/2788/2024	BANCHHANIDHI MALLICK @ BANCHAHNIDHI MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHUBANESWAR G.R.P.S. /159 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000546/2023
32	D-BLAPL/8844/2024 BLAPL/2789/2024	ASHOK GURU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000006/2024
33	D-BLAPL/7566/2024 BLAPL/2790/2024	PANDU KUMAR BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BINIKA /288 /2022 A.D.J.,SONEPUR(Sonepur) ST/0000045/2023
34	D-BLAPL/8850/2024 BLAPL/2791/2024	ANIL YADAV VS	SATYA RANJAN MULIA VS	KANIHA /44 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/7984/2024 BLAPL/2792/2024	STATE OF ODISHA GAJADHARA @ KISHOR TARIA VS STATE OF ODISHA	MOHAN BAG VS	Spl/0000025/2023 DEOGAON /212 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR
36	D-BLAPL/8073/2024 BLAPL/2793/2024	SRIKANTA MALLIK @ BABUL @ BABULU VS STATE OF ODISHA	PITAMBAR ACHARYA VS	SC/0000025/2024 KHALLIKOTE /243 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE
37	D-BLAPL/7667/2024 BLAPL/2794/2024	STATE OF ODISHA KALYANI BEHERA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	GR/0000621/2023 DARGHA BAZAR /26 /2024 J.M.F.C.(II),CUTTACK(Cuttack)
38	D-BLAPL/8088/2024 BLAPL/2795/2024	STATE OF ODISHA KUNA PALEI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GR/0000138/2024 SESHKHAL /116 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(RAYGADA)
39	D-BLAPL/8401/2024 BLAPL/2796/2024	STATE OF ODISHA BHAGABAN SAHOO @ BHAGIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GR/0000849/2023 KEONJHAR TOWN /212 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR)
40	D-BLAPL/8090/2024 BLAPL/2797/2024	STATE OF ODISHA BABU NAIK VS STATE OF ODISHA	ADITI HOTA VS	GR/0001021/2022 TALCHER TOWN /183 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul)
41	D-BLAPL/8856/2024 BLAPL/2798/2024	STATE OF ODISHA MAHESH PAN @ MATU @ MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	Spl/0000003/2024 CHAMPUA /70 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(CHAMPUA)
42	D-BLAPL/7797/2024 BLAPL/2799/2024	MUNA MAHAKUD@MAHAKUL VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	GR/0000165/2023 TELKOI /69 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR(KEONJHAR)
43	D-BLAPL/8861/2024 BLAPL/2800/2024	TAPU @ DEBABRATA JENA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	ST/0000097/2023 GHASIPURA /74 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar)
44	D-BLAPL/8904/2024 BLAPL/2801/2024	VISHAL KUMAR VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	GR/0000145/2024 KHURDA ROAD G.R.P.S. /117 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR
45	D-BLAPL/7696/2024 BLAPL/2802/2024	STATE OF ODISHA PODA MOBILI @ KALU PATNAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	TR/0000569/2023 TALABANIA /56 /2023 1ST A.D.J.,PURI(Puri) TR/0000002/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/8915/2024 BLAPL/2803/2024	DEBA CHALLAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000025/2021
47	D-BLAPL/8923/2024 BLAPL/2804/2024	BHARAT DAS VS STATE OF ODISHA	ABHISHEK DASH VS	REMUNA /2 /2023 ASST.SESIONS JUDGE(STC),BALESWA ST/000018/2024
48	D-BLAPL/8866/2024 BLAPL/2805/2024	SUKANTA @ SUKANT ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/000088/2024
49	D-BLAPL/8925/2024 BLAPL/2806/2024	SANJAYA PRADHAN @ SANJAY KUMAR PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /62 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG TR/000005/2024
50	D-BLAPL/8867/2024 BLAPL/2807/2024	SAMIT NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /156 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/000063/2020
51	D-BLAPL/8932/2024 BLAPL/2808/2024	P. AISWARIYA VS STATE OF ODISHA	AKASH BHUYAN VS	CHANDRASEKHARPUR /116 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000252/2024
52	D-BLAPL/8941/2024 BLAPL/2809/2024	KAIFI KHAN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	MANGALA BAG /114 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000334/2023
53	D-BLAPL/8490/2024 BLAPL/2810/2024	DURGA MADHAB EKKA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH SADAR /107 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000249/2023
54	D-BLAPL/8926/2024 BLAPL/2811/2024	RABI@RABINDRA MALLIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SUKINDA /46 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000028/2023
55	D-BLAPL/8927/2024 BLAPL/2812/2024	DURYODHAN SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /57 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000271/2024
56	D-BLAPL/9009/2024 BLAPL/2813/2024	BUDDHADEV PATEL VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	ORIENT /29 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000166/2024
57	D-BLAPL/8930/2024	CHANDU@KARTIKESWAR DEO	SURYAKANTA DWIBEDI	BELPARA /57 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2814/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000271/2024
58	D-BLAPL/9010/2024 BLAPL/2815/2024	SUKU JALA @ SUKDEV JHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /55 /2020 DISTRICT AND SESSIONS JUDGE,MALAK
59	D-BLAPL/9015/2024 BLAPL/2816/2024	SURAJ GHADEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CT/0000065/2021 CAPITAL P.S. /498 /2023 3RD ADJ BHUBANESWAR(Khordha)
60	D-BLAPL/8964/2024 BLAPL/2817/2024	SANTOSH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000273/2023 HINJILI /551 /2023 A.D.J.,CHATRAPUR(Ganjam)
61	D-BLAPL/8431/2024 BLAPL/2818/2024	MD.RAHAT VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	ST/0000145/2023 JASHIPUR /41 /2024 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR
62	D-BLAPL/8952/2024 BLAPL/2819/2024	SAMIR KUMAR PATRO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	CT/0000040/2024 G.UDAYAGIRI /41 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal)
63	D-BLAPL/8947/2024 BLAPL/2820/2024	SAPAN KUMAR BEHERA@SAPANA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	Spl/0000070/2018 BALIAPAL /54 /2024 J.M.F.C.,BASTA(Baleshwar)
64	D-BLAPL/8995/2024 BLAPL/2821/2024	PRATAP NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CT/0000133/2024 ATHGARH /96 /2008 ADDL.SSESSIONS JUDGE,ATHAGARH(Cuttack)
65	D-BLAPL/8731/2024 BLAPL/2822/2024	KAILASH MALLIK VS STATE OF ODISHA	ANURAG PATI VS	ST/0000116/2019 BINJHARPUR /139 /2024 SPL.JUDGE,JAJPUR(Jajapur)
66	D-BLAPL/8991/2024 BLAPL/2823/2024	SUDHIR RANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000003/2024 //0 SPECIAL COURT,CUTTACK(Cuttack)
67	D-CMP/13336/2024 CMP/289/2024	URBASI SETHI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	2(A)CC/0000007/2024 // ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)
68	D-CMP/7853/2024 CMP/290/2024	NATHA BARIK PARBATI SAHOO VS	SOUMYA RANJAN PATI VS	CS/0000341/2019 // DISTRICT & SESSIONS JUDGE,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/12993/2024 CMP/291/2024	PURNA CHANDRA SAHOO THE SECRETARY OF PVT. HOMEOPATHIC PRACTITIONER ASSOCIATION, CUTTACK VS PRAFULLA KUMAR BARIK	VS	Fao/0000037/2023 // 5TH ADDL SR.CIVIL JUDGE,CUTTACK(O CS/0000212/2021
70	D-CMP/13627/2024 CMP/292/2024	PANKAJINI SAHU @ SAHOO VS CHATURBHUJA SAHU @ SAHOO	BIPLABA P.B. BAHALI VS	// CIVIL JUDGE (SD),ATHMALLIK(Anugul CS/0000041/2010
71	D-CONTC/7340/2024 CONTC/2121/2024	AJAY KUMAR MUDULI VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// ()
72	D-CONTC/9012/2024 CONTC/2122/2024	BIJAYA KUMAR PANDA VS ROOPA ROSHAN SAHOO,COMMISSIONER CUM SECY.,S.T AND S.C. DEVELOP. DEPTT.	ADV VS	// ()
73	D-CONTC/6983/2024 CONTC/2123/2024	GOPABANDHU NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// ()
74	D-CONTC/12140/2024 CONTC/2124/2024	CHITTA RANJAN MISHRA VS MANOJ KUMAR MOHANTY, I.A.S.	ADV. VS	// ()
75	D-CONTC/94/2024 CONTC/2125/2024	SUSANTA KUMAR SAMANTARAY VS BANKANIDHI SAHOO	ADV VS	// ()
76	D-CONTC/13140/2024 CONTC/2126/2024	PARAMESWAR GOSWAMI VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// ()
77	D-CONTC/9801/2024 CONTC/2127/2024	SANJAY KUMAR LENKA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// ()
78	D-CONTC/13471/2024 CONTC/2128/2024	SUSHREETA BARICK VS DR. DHARANIDHAR SATAPATHY, EX. CDM AND PHO, SUNDARGARH	M/S.LAXMIKANTA MOHANTY VS	// ()
79	D-CONTC/11634/2024 CONTC/2129/2024	BHARATI PATNAIK VS ASWATHY S., I.A.S.	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/11724/2024 CONTC/2130/2024	RAMAKANTA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	D-CONTC/12250/2024 CONTC/2131/2024	PRASANTA KUMAR MANGARAJ VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	D-CONTC/10185/2024 CONTC/2132/2024	BINAY CHANDRA MAHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
83	D-CONTC/10183/2024 CONTC/2133/2024	JAIRAM JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/7622/2024 CONTC/2134/2024	MUKUT LAKRA VS BRUNDABAN SATAPATHY, DIRECTOR, HIGHER EDUCATION DEPT.	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
85	D-CONTC/10938/2024 CONTC/2135/2024	BANSHIDHAR DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
86	D-CONTC/10943/2024 CONTC/2136/2024	PRATAP KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/10363/2024 CONTC/2137/2024	RAJENDRA PRASAD BISHOYI VS BINITA SENAPATI, O.E.S.	ADV. VS	// 0 //
88	D-CONTC/9045/2024 CONTC/2138/2024	ARUNA KUMAR CHOUDHURY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/9404/2024 CONTC/2139/2024	SUDHANSU SEKHAR RATH VS BHABANI SHANKAR CHAINI, O.A.S.	ADV. VS	// 0 //
90	D-CONTC/9399/2024 CONTC/2140/2024	MADHABANANDA SAHU VS NIRANJAN SAHU, O.A.S.	ADV. VS	// 0 //
91	D-CONTC/9398/2024	PRADIPTA MOHAN MISHRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2141/2024	VS VIR VIKRAM YADAV, I.A.S.	VS	() //
92	D-CONTC/9327/2024 CONTC/2142/2024	P. NAGESWAR RAO VS ASWATHY S., I.A.S.	ADV. VS	// () //
93	D-CONTC/13010/2024 CONTC/2143/2024	SUNIL KUMAR MOHANTY VS PROF. ANIRUDHA BHALCHANDRA PANDIT, VICE CHANCELLOR, INSTITUTE OF CHEMICAL TECHNOLOGY,MUMBAI	ADV VS	// () //
94	D-CONTC/12097/2024 CONTC/2144/2024	GAYADHAR BEHERA VS SUVENDU KUMAR MAHARAJ, B.E.O, CHANDBALI, BHADRAK	ADV VS	// () //
95	D-CONTC/12698/2024 CONTC/2145/2024	AJAYA KUMAR SAHOO VS ARAVIND AGRAWAL, I.A.S.	SUBHASREE MOHANTY VS	// () //
96	D-CONTC/9846/2024 CONTC/2146/2024	JYOTSNARANI SARANGI VS MANJULATA MALLIK, O.A.S., SECRETARY,BSE,ODISHA	ADV VS	// () //
97	D-CRLA/6443/2024 CRLA/247/2024	MANAS BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BARAMBA /114 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000125/2023
98	D-CRLA/6446/2024 CRLA/248/2024	ASHOK BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BARAMBA /114 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000125/2023
99	D-CRLA/8080/2024 CRLA/249/2024	TIKELAL SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000014/2023
100	D-CRLA/8081/2024 CRLA/250/2024	TEJRAJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000014/2023
101	D-CRLA/8152/2024 CRLA/251/2024	SAROJINI MAHAKUL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BARKOTE /326 /2017 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000039/2018
102	D-CRLA/8163/2024 CRLA/252/2024	MD. ISTEKHAR ANSARI VS	SATYA RANJAN MULIA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/8373/2024 CRLA/253/2024	STATE OF ODISHA SUBASH CHANDRA GOUDA VS	GOPAL KRISHNA NAYAK VS	2(A)CC/0000036/2022 GANGAPUR (ASKA) /62 /2013 A.D.J.,ASKA(Ganjam)
104	D-CRLA/8520/2024 CRLA/254/2024	STATE OF ODISHA SIBA @ SMRUTIRANJAN PATI VS	BHABANI SAMAL VS	ST/0000181/2014 KENDRAPARA /193 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
105	D-CRLA/8526/2024 CRLA/255/2024	STATE OF ODISHA NIMAI CHARAN SAHU VS	SANJIB KUMAR BHANJADEO VS	Spl/0000090/2020 BARIPADA TOWN /146 /2013 O.P.I.D,BALASORE(Baleshwar)
106	D-CRLA/8075/2024 CRLA/256/2024	STATE OF ODISHA JADA @ NABA @ NABAKISHORE SETHI VS	AMULYA RATNA PANDA VS	CT/0000002/2021 BALASORE SADAR /354 /2021 SPL.JUDGE,BALASORE(Baleshwar)
107	D-CRLA/8596/2024 CRLA/257/2024	STATE OF ODISHA SALAPU JANI VS	MANAS KUMAR CHAND VS	Spl/0000016/2022 DAMANJODI /37 /2022 ADDL DISTRICT AND SESSIONS JUDGE
108	D-CRLA/7509/2024 CRLA/258/2024	STATE OF ODISHA JITENDRA DHIR @ JITENDRA DHIR @ GUNDURA @ JITU VS	RAJENDRA NARAYAN ROUT VS	CT/0000111/2022 CHANDUA /77 /2020 AD HOC ADDL.SESIONS JUDGE (FTSC)
109	D-CRLA/7557/2024 CRLA/259/2024	STATE OF ODISHA BIRANCHI KHARSEL VS	PRATYUSHA NAIDU VS	Spl/0000141/2020 BANGOMUNDA /54 /2021 ADDL.SESIONS JUDGE,KANTABANJINGA
110	D-CRLA/7058/2024 CRLA/260/2024	STATE OF ODISHA DHANAPATI MEHER VS	DEEPALI MAHAPATRA VS	SC/0000011/2021 TUSRA /253 /2018 SPECIAL JUDGE,BALANGIR(Balangir)
111	D-CRLMA/8409/2024 CRLMA/58/2024	STATE OF ODISHA ADITYA PRASAD SAHOO VS	PARTHA SARATHI NAYAK VS	Spl/0000071/2018 KAMAKHYANAGAR /251 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR
112	D-CRLMA/8884/2024 CRLMA/59/2024	STATE OF ODISHA DILIP KUMAR SAHU VS	ADV. VS	CT/0000211/2022 / /0 J.M.F.C.,ANGUL(Anugul)
113	D-CRLMA/6680/2024 CRLMA/60/2024	STATE OF ODISHA SNEHALATA DASH VS STATE OF ODISHA	SANJEEV UDGATA VS	ICC/0000154/2019 KORAPUT VIGILANCE /35 /2009 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000035/2009

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/8916/2024 CRLMC/969/2024	RISHAB JAIN @ RISHAV JAIN VS STATE OF ODISHA	RAJEET ROY VS	PURIGHAT /290 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000720/2023
115	D-CRLMC/8726/2024 CRLMC/970/2024	SUNIL KUMAR PATNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	ANGUL TOWN /267 /2007 J.M.F.C.,ANGUL(Anugul) CT/0001395/2007
116	D-CRLMC/8770/2024 CRLMC/971/2024	NARENDRA RANASINGH VS STATE OF ODISHA	BISHNU PRASAD RATH VS	BALUGAON P.S. /106 /2011 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000297/2011
117	D-CRLMC/8901/2024 CRLMC/972/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	SUNDARGARH TOWN /392 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000205/2022
118	D-CRLMC/5811/2024 CRLMC/973/2024	BIMAL KUMAR NAYAK VS STATE OF ODISHA(VIG.)	CHITTARANJAN SWAIN VS	BHUBANESWAR VIGILANCE /44 /2000 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000077/2002
119	D-CRLMC/6371/2024 CRLMC/974/2024	PRADEEP KUMAR MISHRA VS SUSANTA MISHRA	RAKESH SHARMA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar ICC/0000161/2021
120	D-CRLMC/9174/2024 CRLMC/975/2024	DIBYASEN @ DILLIP KHUNTIA VS STATE OF ODISHA	PITAMBAR JENA VS	TURUMUNGA /76 /2015 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000061/2016
121	D-CRLMP/7907/2024 CRLMP/475/2024	PRIYANKA PRIYADARSINI SAHOO VS STATE OF ODISHA	ABHIMANYU PARIDA VS	/ /0) //
122	D-CRLMP/8933/2024 CRLMP/476/2024	BISWAJIT DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0) //
123	D-CRLMP/8600/2024 CRLMP/477/2024	SANJUKTA GURU VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	BARGARH /336 /2023) //
124	D-CRLMP/8817/2024 CRLMP/478/2024	SALO MARANDI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0) //
125	D-CRLMP/7564/2024	BIDYADHAR JENA	SIDHARTH PRASAD DAS	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/479/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/8845/2024 CRLMP/480/2024	JYOTIRANJAN SAHOO VS STATE OF ODISHA	BIJAY KUMAR ROUSTRAY VS	//0 () //
127	D-CRLMP/8887/2024 CRLMP/481/2024	MILAP BAG VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
128	D-CRLMP/8881/2024 CRLMP/482/2024	MANGULI BINDHANI VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MADHUPATNA /58 /2024 () //
129	D-CRLMP/7044/2024 CRLMP/483/2024	LILABATI SAHOO VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	//0 () //
130	D-CRLMP/8328/2024 CRLMP/484/2024	MOHANA BEHERA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /30 /2024 () //
131	D-CRLMP/8929/2024 CRLMP/485/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	//0 () //
132	D-CRLREV/7308/2024 CRLREV/124/2024	DEBABRATA PRUSTY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	//0 A.D.J.,ANGUL(Anugul) CRA/0000007/2017
133	D-CRLREV/8855/2024 CRLREV/125/2024	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NIMAKHANDI /311 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) MISCA/0000253/2023
134	D-CRLREV/8274/2024 CRLREV/126/2024	PRAVAKAR NAYAK VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /35 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000002/2014
135	D-CRLREV/8279/2024 CRLREV/127/2024	PRAVAKAR NAYAK VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /36 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000060/2013
136	D-FAO/10612/2024 FAO/120/2024	SRABASTI MOHANTY VS	ASHOK KUMAR ROUT VS	// DISTRICT & SESSIONS JUDGE,CUTTACK

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/10289/2024 FAO/121/2024	DEBJYOTI DAS NIRANJAN MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Testa Case/0000006/2018 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000716/2012
138	D-MACA/13292/2024 MACA/184/2024	LILABATI BEHERA VS M/S. G.D.MULTI VENTURES	BISWAJIT MOHANTY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000137/2020
139	D-MACA/6437/2024 MACA/185/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD. VS LALITA RAMPURIA	G.P.DUTTA VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000087/2018
140	D-MACA/6439/2024 MACA/186/2024	MAGMA HDI GENERAL INSURANCE CO.LTD. VS HARIBANDHU TALIA	G.P.DUTTA VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000088/2018
141	D-MACA/6466/2024 MACA/187/2024	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA VS NIMANTI KANDAY	G.P.DUTTA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000262/2018
142	D-MACA/6478/2024 MACA/188/2024	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA VS JYOTI MANJARI SAHU	G.P.DUTTA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000210/2019
143	D-MACA/6505/2024 MACA/189/2024	MAGMA HDI GENERAL INSURANCE CO.LTD. VS PITABAS TALIA	G.P.DUTTA VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000089/2018
144	D-RSA/11645/2024 RSA/69/2024	BATAKRUSHNA SAHOO VS CHAITANYA SAHOO	KALPATARU MISHRA VS	// A.D.J. SALIPUR(Cuttack) RFA/0000133/2017
145	D-RVWPET/7105/2024 RVWPET/38/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// (//
146	D-RVWPET/7095/2024 RVWPET/39/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// (//
147	D-RVWPET/7089/2024 RVWPET/40/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/13367/2024 WA/426/2024	SUSHANTA ORAM VS BASANTI ORAM	GYANENDRA CHANDRA SWAIN VS	// 0 //
149	D-WA/9329/2024 WA/427/2024	BINODINI PRADHAN VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ANANTA PRASAD MISHRA VS	// 0 //
150	D-WA/9331/2024 WA/428/2024	BINODINI PRADHAN VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ANANTA PRASAD MISHRA VS	// 0 //
151	D-WA/13204/2024 WA/429/2024	STATE OF ODISHA VS BIJAYA KUMAR DASH	TARUN PATNAIK,A.S.C VS	// 0 //
152	D-WA/13119/2024 WA/430/2024	STATE OF ODISHA VS PRAMILA NAYAK	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
153	D-WA/13074/2024 WA/431/2024	STATE OF ODISHA VS PRAHALLAD NAYAK	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
154	D-WA/13100/2024 WA/432/2024	STATE OF ODISHA VS FAKIR CHARAN BARIK	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
155	D-WA/12312/2024 WA/433/2024	STATE OF ODISHA VS SUDHANSHU SEKHAR GIRI	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
156	D-WA/12245/2024 WA/434/2024	DIRECTOR OF HIGHER EDUCATION,ODISHA VS KEDAR GOUDA	TARUN PATNAIK,A.S.C VS	// 0 //
157	D-WA/13108/2024 WA/435/2024	STATE OF ODISHA VS BHIMASEN KHUNTIA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
158	D-WA/12231/2024 WA/436/2024	STATE OF ODISHA VS LAXMIKANTA PANDA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
159	D-WA/13090/2024	STATE OF ODISHA	UTTAM SAHU,A.S.C	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/437/2024	VS	VS	0
		RAJU SUNAR		//
160	D-WA/12296/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
	WA/438/2024	VS	VS	0
		KSHETRABASI ROUT		//
161	D-WA/13666/2024	STATE OF ODISHA	ISWAR MOHANTY, A.S.C.	//
	WA/439/2024	VS	VS	0
		SURESWARI MISHRA		//
162	D-WA/12350/2024	STATE OF ODISHA	SANGRAM JENA,A.S.C	//
	WA/440/2024	VS	VS	0
		KRUSHNA CHANDRA PANDA		//
163	D-WP(C)/13368/2024	INDIAN POTASH LTD, DHENKANAL	SAIBRATA RATH	//
	WP(C)/7346/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/13365/2024	INDIAN POTASH LTD, DHENKANAL	SAIBRATA RATH	//
	WP(C)/7347/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/13373/2024	INDIAN POTASH LTD, DHENKANAL	SAIBRATA RATH	//
	WP(C)/7348/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/13216/2024	BASANTI DASH	GIRISH CHANDRA SAHU	//
	WP(C)/7349/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/12340/2024	BHAJMAN BEHERA	RATIKANTA MOHAPATRA	//
	WP(C)/7350/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/12966/2024	NIBEDITA PANIGRAHI	PRADIPTA KUMAR PATTANAYAK	//
	WP(C)/7351/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/11157/2024	ROHIT KUMAR RANA	BHOJARAJ SETH	//
	WP(C)/7352/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/5021/2024	RANJAN KUMAR DALAI	RAMESH CHANDRA MISHRA	//
	WP(C)/7353/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/4997/2024 WP(C)/7354/2024	STATE OF ODISHA SOUBHAGYA KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// // 0
172	D-WP(C)/12778/2024 WP(C)/7355/2024	STATE OF ODISHA K. PRADEEEP KUMAR REDDY VS	RANJIT MOHANTY VS	// // 0
173	D-WP(C)/10924/2024 WP(C)/7356/2024	STATE OF ODISHA KUMAR GOURAV MAHANTA VS	JYOTIRMAY GUPTA VS	// // 0
174	D-WP(C)/12999/2024 WP(C)/7357/2024	STATE OF ODISHA NIRUPAMA PATRA VS	BHARAT CHANDRA PATRA VS	// // 0
175	D-WP(C)/10952/2024 WP(C)/7358/2024	STATE OF ODISHA DR. SARAT CHANDRA MOHANTY VS	SOMADARSAN MOHANTY VS	// // 0
176	D-WP(C)/13015/2024 WP(C)/7359/2024	BERHAMPUR UNIVERSITY, GANJAM KUMBHAKARNA MAHANTA VS	PRAKASH KUMAR MISHRA VS	// // 0
177	D-WP(C)/11970/2024 WP(C)/7360/2024	STATE OF ODISHA STATE OF ODISHA VS	DEBASIS NAYAK, A.GA. VS	// // 0
178	D-WP(C)/12637/2024 WP(C)/7361/2024	ADITYA KUMAR MALLICK MOHESMITA DASH VS	SRIKANTA KU. NATH VS	// // 0
179	D-WP(C)/10932/2024 WP(C)/7362/2024	THE DIRECTOR SOCIAL WELFARE AND MISSION SAKTI.ODISHA DAMODAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
180	D-WP(C)/12811/2024 WP(C)/7363/2024	STATE OF ODISHA ODISHA GRAMYA BANK, SANKERKO, MAURBHANJ VS	AUROVINDA MOHANTY VS	// // 0
181	D-WP(C)/13219/2024 WP(C)/7364/2024	COMMN., SECY., S AND ME, BHUABNESWAR., KHURDA KUNTALA SAHU VS	BIKASH MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6135/2024 WP(C)/7365/2024	TULU TADA VS COLLECTOR, KHURDA	PARSURAM DAS VS	// 0 //
183	D-WP(C)/13025/2024 WP(C)/7366/2024	BANITA RANI BISWAL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
184	D-WP(C)/12771/2024 WP(C)/7367/2024	ODISHA GRAMYA BANK, DOSADAKI CHHAK BRANCH, JAGATSINGHPUR VS THE COMMNR. CUM SECY. S AND ME DEPT. BBSR	AUROVINDA MOHANTY VS	// 0 //
185	D-WP(C)/10942/2024 WP(C)/7368/2024	GOURANGA UPADHAYA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/13395/2024 WP(C)/7369/2024	TARANISEN ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
187	D-WP(C)/12770/2024 WP(C)/7370/2024	ODISHA GRAMYA BANK, DOSADAKI CHHAK, JAGATSINGHPUR VS THE COMMNR. CUM SECY. S AND ME DEPT. BBSR	AUROVINDA MOHANTY VS	// 0 //
188	D-WP(C)/10945/2024 WP(C)/7371/2024	GANGADHAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/12550/2024 WP(C)/7372/2024	MINAKSHI BARIK VS COMMNR CUM SECY S AND ME DEPT., BHUABANESWAR, KHURDA	BIPLABA P.B. BAHALI VS	// 0 //
190	D-WP(C)/8822/2024 WP(C)/7373/2024	BIPIN BIHARI PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
191	D-WP(C)/13397/2024 WP(C)/7374/2024	BIJAYA LAXMI MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
192	D-WP(C)/9210/2024 WP(C)/7375/2024	PURUSOTAM PALTASINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
193	D-WP(C)/9665/2024	GOURREE DEEP	AUROBINDA SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7376/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11230/2024 WP(C)/7377/2024	SABIR KHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
195	D-WP(C)/10787/2024 WP(C)/7378/2024	SURESH CHANDRA SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/10785/2024 WP(C)/7379/2024	PRADEEP KUMAR RAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/11542/2024 WP(C)/7380/2024	DEBARCHANA JENA VS UNION OF INDIA	GOPABANDHU MISRA VS	// 0 //
198	D-WP(C)/10782/2024 WP(C)/7381/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
199	D-WP(C)/12017/2024 WP(C)/7382/2024	YASHOBANTA NARAYAN DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
200	D-WP(C)/10494/2024 WP(C)/7383/2024	PRAVAKAR PARIDA VS HOUSING AND URBAN DEVELOPMENT, BBSR	KSHIROD KUMAR SAHOO VS	// 0 //
201	D-WP(C)/13529/2024 WP(C)/7384/2024	MEGHAMALA DALAI VS RELIANCE HOME FINANCE LTD.,	IPSITA SWAIN VS	// 0 //
202	D-WP(C)/12359/2024 WP(C)/7385/2024	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
203	D-WP(C)/10640/2024 WP(C)/7386/2024	GOPAL KRUSHNA PATRA VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
204	D-WP(C)/11247/2024 WP(C)/7387/2024	UJALA BEHERA VS	ASHOK DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/11265/2024 WP(C)/7388/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SANTILATA PARIDA @ SANTILATA ROUSTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // 0 //
206	D-WP(C)/11313/2024 WP(C)/7389/2024	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
207	D-WP(C)/11310/2024 WP(C)/7390/2024	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
208	D-WP(C)/11312/2024 WP(C)/7391/2024	MANORANJAN KAR VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
209	D-WP(C)/11315/2024 WP(C)/7392/2024	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
210	D-WP(C)/11579/2024 WP(C)/7393/2024	KANAK NAHAK VS GENERAL MANAGER, 354 WCL CFR, SECL, CHHATISGARH	KODANDA KUMAR BHUYAN VS	// 0 //
211	D-WP(C)/11316/2024 WP(C)/7394/2024	SARBESWAR BISWAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
212	D-WP(C)/13447/2024 WP(C)/7395/2024	M/S.MAHAPATRA ENTERPRISES, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
213	D-WP(C)/8736/2024 WP(C)/7396/2024	SANJUKTA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
214	D-WP(C)/10767/2024 WP(C)/7397/2024	MANASWINI PANDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
215	D-WP(C)/13238/2024 WP(C)/7398/2024	PRIYANKA PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/9679/2024 WP(C)/7399/2024	M/S INDUSIND BANK LTD., BBSR VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
217	D-WP(C)/13096/2024 WP(C)/7400/2024	DEBAHUTI PATNAIK VS BRANCH MANAGER, HDFC BANK , BHUBANESWAR, KHURDA	SOUMEN BANERJEE VS	// 0 //
218	D-WP(C)/13240/2024 WP(C)/7401/2024	ARJUNA NAYAK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
219	D-WP(C)/9030/2024 WP(C)/7402/2024	JOGI MALLIK VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
220	D-WP(C)/13242/2024 WP(C)/7403/2024	SANTANU KUMAR SWAIN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
221	D-WP(C)/13283/2024 WP(C)/7404/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
222	D-WP(C)/13244/2024 WP(C)/7405/2024	MAHANTA KUMAR JENA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
223	D-WP(C)/13284/2024 WP(C)/7406/2024	NAHA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
224	D-WP(C)/13248/2024 WP(C)/7407/2024	SIVA PRASAD PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
225	D-WP(C)/13306/2024 WP(C)/7408/2024	SUNITA KUMARI DASH VS LOKAYUKTA, ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
226	D-WP(C)/11248/2024 WP(C)/7409/2024	SASI TARASIA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
227	D-WP(C)/8466/2024	JAYANTA KUMAR SETH	SAPAN KUMAR PAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7410/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13418/2024 WP(C)/7411/2024	MD.ZAKIR HUSSAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
229	D-WP(C)/9151/2024 WP(C)/7412/2024	SARAT CHANDRA JAGADEV VS BRAJAKISHORE HARICHANDAN	NIRANJAN ROUT VS	// 0 //
230	D-WP(C)/13450/2024 WP(C)/7413/2024	GUNANIDHI NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
231	D-WP(C)/10004/2024 WP(C)/7414/2024	PURNA CHANDRA MISHRA VS COLLECTOR CUM ADMINISTRATOR. THE UNITED PURI- NIMAPARA CENTRAL CO	BHAKTI PRASAD SAMAL VS OPERATIVE BANK LTD	// 0 //
232	D-WP(C)/8543/2024 WP(C)/7415/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
233	D-WP(C)/12517/2024 WP(C)/7416/2024	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
234	D-WP(C)/11942/2024 WP(C)/7417/2024	JAGANNATH SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
235	D-WP(C)/7981/2024 WP(C)/7418/2024	MURALIDHAR BEHERA VS APPELLATE AUTHORITY CUM D.G.M AND CIRCLE DEVELOPMENT OFFICER, S.B.I., BBSR	UMAKANT SAHOO VS	// 0 //
236	D-WP(C)/11939/2024 WP(C)/7419/2024	SANTILATA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
237	D-WP(C)/11481/2024 WP(C)/7420/2024	DIN DAYAL MODI VS THE COMMNR. CUM SECY. HOME DEPT, BBSR	RAMESH CHANDRA SWAIN VS	// 0 //
238	D-WP(C)/11937/2024 WP(C)/7421/2024	ABHISEK DAS VS	SUDHIR KUMAR MALLICK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/11933/2024 WP(C)/7422/2024	STATE OF ODISHA JITENDRA DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
240	D-WP(C)/11757/2024 WP(C)/7423/2024	STATE OF ODISHA MUBARAK KHAN VS	ALOK KUMAR PANDA VS	// // 0
241	D-WP(C)/13308/2024 WP(C)/7424/2024	STATE OF ODISHA SUSANTA KUMAR POLEI VS	GOPINATH MISHRA VS	// // 0
242	D-WP(C)/11924/2024 WP(C)/7425/2024	LOKAYUKTA, ODISHA, BBSR BINAPANI DAS VS	SUDHIR KUMAR MALLICK VS	// // 0
243	D-WP(C)/11927/2024 WP(C)/7426/2024	STATE OF ODISHA ANUSUYA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
244	D-WP(C)/8567/2024 WP(C)/7427/2024	STATE OF ODISHA ASUTOSH RAY VS	NIRANJAN PANDA VS	// // 0
245	D-WP(C)/13677/2024 WP(C)/7428/2024	STATE OF ODISHA GANESH PRASAD KAR VS	MITHUN DAS VS	// // 0
246	D-WP(C)/13384/2024 WP(C)/7429/2024	STATE OF ODISHA DAYANIDHI PRADHAN VS	JAYANANDA JENA VS	// // 0
247	D-WP(C)/13460/2024 WP(C)/7430/2024	STATE OF ODISHA DOLAGOBINDA DAS VS	BUDHIRAM DAS VS	// // 0
248	D-WP(C)/13622/2024 WP(C)/7431/2024	STATE OF ODISHA M/S. NAVARANG AUTOMOBILES, NABARANGPUR VS	ITISHREE TRIPATHY VS	// // 0
249	D-WP(C)/13635/2024 WP(C)/7432/2024	DEPUTI COMMISSIONER OF CT AND GST, NABARANGPUR M/S. OM SRI CHATURBHUJA BUDHADEO CONSTRUCTION, BALANGIR VS	ITISHREE TRIPATHY VS	// // 0
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, KANTABANJHI		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/13310/2024 WP(C)/7433/2024	MADHABA JENA VS LOKAYUKTA ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
251	D-WP(C)/11944/2024 WP(C)/7434/2024	SASMITA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
252	D-WP(C)/13311/2024 WP(C)/7435/2024	RABINDRANATH PATRA VS LOKAYUKTA ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
253	D-WP(C)/13615/2024 WP(C)/7436/2024	SAMRESH BAINA VS TAHASILDAR, MAHAKALPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
254	D-WP(C)/11948/2024 WP(C)/7437/2024	SANJAYA KUMAR PALAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
255	D-WP(C)/13613/2024 WP(C)/7438/2024	RUPAK HALDAR VS TAHASILDAR, MAHAKALPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
256	D-WP(C)/13495/2024 WP(C)/7439/2024	HRUSHIKESH MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
257	D-WP(C)/13234/2024 WP(C)/7440/2024	TILOTAMA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	D-WP(C)/13314/2024 WP(C)/7441/2024	KUNI JENA VS LOKAYUKTA, ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
259	D-WP(C)/13382/2024 WP(C)/7442/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
260	D-WP(C)/13114/2024 WP(C)/7443/2024	TRINATH MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
261	D-WP(C)/13316/2024	BHIKARI KHANDUAL	GOPINATH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7444/2024	VS	VS	0
		LOKAYUKTA, ODISHA, BBSR		//
262	D-WP(C)/13386/2024	PRATAP CHANDRA PATNAIK	JAYANANDA JENA	//
	WP(C)/7445/2024	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/13122/2024	RENU DEVI VERMA	GHANASHYAM NAMTOAR	//
	WP(C)/7446/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/13318/2024	GOPAL KRISHNA GOUDA	GOPINATH MISHRA	//
	WP(C)/7447/2024	VS	VS	0
		LOKAYUKTA, ODISHA, BBSR		//
265	D-WP(C)/13118/2024	SURENDRA PATRA	GHANASHYAM NAMTOAR	//
	WP(C)/7448/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/12040/2024	BANKESH CHANDRA SAHOO	SUDHIR KUMAR MALLICK	//
	WP(C)/7449/2024	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/13125/2024	KHAGEN MAHANTA	GHANASHYAM NAMTOAR	//
	WP(C)/7450/2024	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/12154/2024	K.P. CONSTRUCTIONS, BBSR	SUDHIR KUMAR MALLICK	//
	WP(C)/7451/2024	VS	VS	0
		SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK		//
269	D-WP(C)/11244/2024	J.MADHAB	ASHOK DAS	//
	WP(C)/7452/2024	VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
270	D-WP(C)/11656/2024	MANMATH PATI	MANMAYA KUMAR DASH	//
	WP(C)/7453/2024	VS	VS	0
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
271	D-WP(C)/13462/2024	BIBHUTI BHUSAN SAHOO	BINAYA BHUSAN ROURAY	//
	WP(C)/7454/2024	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/11293/2024	PRAHALLAD BENIAN	SAROJ KU. MISHRA	//
	WP(C)/7455/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/13327/2024 WP(C)/7456/2024	STATE OF ODISHA SUNDARAM FINANCE LTD. VS DINESH DAS AND SONS MINES AND STEELS PVT. LTD.	PRABIR KUMAR RAY VS	// // 0 //
274	D-WP(C)/13146/2024 WP(C)/7457/2024	MANOJ KUMAR NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
275	D-WP(C)/12156/2024 WP(C)/7458/2024	SUMANTA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
276	D-WP(C)/13738/2024 WP(C)/7459/2024	OM KUMAR BALIARSINGH VS CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK	MAHESH SETHI VS	// 0 //
277	D-WP(C)/13499/2024 WP(C)/7460/2024	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
278	D-WP(C)/10145/2024 WP(C)/7461/2024	LALMOHAN SING DEOGAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
279	D-WP(C)/9902/2024 WP(C)/7462/2024	RAMESHWAR SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
280	D-WP(C)/11510/2024 WP(C)/7463/2024	DR.NIRANJAN MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
281	D-WP(C)/9723/2024 WP(C)/7464/2024	MATIANI NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
282	D-WP(C)/13452/2024 WP(C)/7465/2024	PADAN NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
283	D-WP(C)/6308/2024 WP(C)/7466/2024	TRILOCHAN ROHIDAS VS STATE OF ODISHA	LUCKY MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/12960/2024 WP(C)/7467/2024	RAMA KRUSHNA MOHAPATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
285	D-WP(C)/13633/2024 WP(C)/7468/2024	SHANTILATA KHUNTIA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
286	D-WP(C)/12867/2024 WP(C)/7469/2024	BHASKAR CHANDRA MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
287	D-WP(C)/13643/2024 WP(C)/7470/2024	BISHNU PRASAD PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
288	D-WP(C)/12909/2024 WP(C)/7471/2024	ACHYUTANANDA KAR VS URBAN AND RURAL DEVELOPMENT	SISIR KUMAR PUROHIT VS	// 0 //
289	D-WP(C)/13637/2024 WP(C)/7472/2024	MILIND GUPTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
290	D-WP(C)/13538/2024 WP(C)/7473/2024	PRAKASH JYOTI MAHAKUD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
291	D-WP(C)/13565/2024 WP(C)/7474/2024	AJAY DEV SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
292	D-WP(C)/11411/2024 WP(C)/7475/2024	SANAT KUMAR SADANGI VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
293	D-WP(C)/13110/2024 WP(C)/7476/2024	BISWANATH DAS VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
294	D-WP(C)/13568/2024 WP(C)/7477/2024	MOHAMMED SHAMIM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
295	D-WP(C)/11392/2024	MANOJ KUMAR SAHU	GOUTAM KUMAR ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7478/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/13578/2024 WP(C)/7479/2024	KISHORE CHANDRA SAHU VS COLLECTOR CUM DM, SUNDARGARH	SUVENDU KUMAR RAY VS	// 0 //
297	D-WP(C)/13567/2024 WP(C)/7480/2024	L. PRATAP CHANDRA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
298	D-WP(C)/12313/2024 WP(C)/7481/2024	KALPESH RANA VS BIDYADHAR MAHANTA	JEEVANJYOTI MOHANTY VS	// 0 //
299	D-WP(C)/13105/2024 WP(C)/7482/2024	DULA MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
300	D-WP(C)/10489/2024 WP(C)/7483/2024	RAJAT KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
301	D-WP(C)/11465/2024 WP(C)/7484/2024	DR. PRADHYUMNA KUMAR PATTNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
302	D-WP(C)/9027/2024 WP(C)/7485/2024	INDIRA MAHILA BIKASH SAMITI, DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
303	D-WP(C)/13569/2024 WP(C)/7486/2024	JITENDRA NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
304	D-WP(C)/7554/2024 WP(C)/7487/2024	ASHOK KUMAR AGARWALLA VS CT AND GST OFFICER, MAYURBHANJ	BIJAY PANDA VS	// 0 //
305	D-WP(C)/12950/2024 WP(C)/7488/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
306	D-WP(C)/8303/2024 WP(C)/7489/2024	SRIKANTA KUMAR PAKAL VS	SIDHARTH PRASAD DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/12961/2024 WP(C)/7490/2024	ELECTION COMMISSION OF INDIA, NEW DELHI RAMA KRUSHNA MOHAPATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// // 0 //
308	D-WP(C)/11471/2024 WP(C)/7491/2024	MADAN MOHAN MUDULY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
309	D-WP(C)/11436/2024 WP(C)/7492/2024	MANIK MICHAEL MINZ VS SOUTH EASTERN RAILWAY	SHANTI PRAKASH MOHANTY VS	// 0 //
310	D-WP(C)/13052/2024 WP(C)/7493/2024	SUKANTA SENAPATI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
311	D-WP(C)/13337/2024 WP(C)/7494/2024	KRUSHNA CHANDRA THAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
312	D-WP(C)/13466/2024 WP(C)/7495/2024	DR.HARIPRASAD PATTANAYAK VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
313	D-WP(C)/12907/2024 WP(C)/7496/2024	SAFETALAL DEBATA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
314	D-WP(C)/13249/2024 WP(C)/7497/2024	PRAFULA KUMAR MISHRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
315	D-WP(C)/13501/2024 WP(C)/7498/2024	M/S. VSC SEPL, JOINT VENTURE, HYDERABAD VS UNION OF INDIA	DEBA KUMAR RATH VS	// 0 //
316	D-WP(C)/11898/2024 WP(C)/7499/2024	MANOJ KUMAR BEURA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
317	D-WP(C)/13500/2024 WP(C)/7500/2024	SARFARAZ AHMED VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/13856/2024 WP(C)/7501/2024	KAUSTABH RAJU WADEKAR VS THE VICE-CHANCELLOR, ICT-INDIAN OIL ODISHA,	BINI MISHRA VS	// 0 //
319	D-WP(C)/13350/2024 WP(C)/7502/2024	SAMIR KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
320	D-WP(C)/13362/2024 WP(C)/7503/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
321	D-WP(C)/13391/2024 WP(C)/7504/2024	BHAGIRATHI BARIK VS PRINCIPAL COMMISSIONER OF INCOME TAX. BBSR	CHITRASEN PARIDA VS	// 0 //
322	D-WP(C)/13763/2024 WP(C)/7505/2024	ARJUN KUMAR PANDA VS STATE OF ODISHA	MANARANJAN NAYAK VS	// 0 //
323	D-WP(C)/13276/2024 WP(C)/7506/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
324	D-WP(C)/13772/2024 WP(C)/7507/2024	RAJASHREE MISHRA VS STATE OF ODISHA	MANARANJAN NAYAK VS	// 0 //
325	D-WP(C)/13655/2024 WP(C)/7508/2024	RAMASHRAY LAL SHRIVASTAVA VS GATI KINTETSU EXPRESS PVT. LTD., HYDERABAD, TELENGANA	SATYABRATA MOHANTY VS	// 0 //
326	D-WPCRL/7733/2024 WPCRL/27/2024	ANI SAMAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	KANDARPUR /2 /2024 0 //
327	D-ABLAPL/8937/2024 ABLAPL/3164/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /71 /2024 0 //
328	D-ABLAPL/8157/2024 ABLAPL/3165/2024	JITEN PUJAPANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /582 /2023 0 //
329	D-ABLAPL/8271/2024	MANOJ SAHOO	SOUMYA RANJAN DAS	BIRMITRAPUR /1 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3166/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8326/2024 ABLAPL/3167/2024	RAHUL PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /73 /2024 () //
331	D-ABLAPL/8454/2024 ABLAPL/3168/2024	TUTU NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIR FIELD P.S. /65 /2024 () //
332	D-ABLAPL/8538/2024 ABLAPL/3169/2024	ANSHUMAN MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	KONARK /33 /2024 () //
333	D-ABLAPL/8540/2024 ABLAPL/3170/2024	ANIL KUMAR GIRI VS STATE OF ODISHA	ARIJEET MISHRA VS	GHAGARBEDA /27 /2024 () //
334	D-ABLAPL/8593/2024 ABLAPL/3171/2024	TAPAS @ TAPASA KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	PIPLI /175 /2017 () //
335	D-ABLAPL/8661/2024 ABLAPL/3172/2024	SANJAYA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /132 /2024 () //
336	D-ABLAPL/8853/2024 ABLAPL/3173/2024	DAMODAR BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /66 /2024 () //
337	D-ABLAPL/8854/2024 ABLAPL/3174/2024	SUBRAT MAHAKUR @ SUBRAT KUMAR MAHAKUR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /84 /2024 () //
338	D-ABLAPL/5059/2024 ABLAPL/3175/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BANKI /27 /2024 () //
339	D-ABLAPL/5283/2024 ABLAPL/3176/2024	RAJ KISHORE PANDA @ RAJKISHOR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /251 /2023 () //
340	D-ABLAPL/6375/2024 ABLAPL/3177/2024	KESHARANJAN NAYAK VS	GOKULANANDA SAHU VS	JHARBANDH /37 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/7734/2024 ABLAPL/3178/2024	STATE OF ODISHA KANHU BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// TIGIRIA /2 /2024 ()
342	D-ABLAPL/8057/2024 ABLAPL/3179/2024	SALIM KHAN @ CHAGALA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// BAGHAMARI /176 /2023 ()
343	D-ABLAPL/8545/2024 ABLAPL/3180/2024	SANTUNU MUDULI @ SATRUGHAN MUDULI VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// NAYAPALLI P.S. /90 /2024 ()
344	D-ABLAPL/8682/2024 ABLAPL/3181/2024	DHIRESH KHATEI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// PIPLI /391 /2017 ()
345	D-ABLAPL/8823/2024 ABLAPL/3182/2024	NARAYAN SWAIN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// CHATRAPUR /211 /2024 ()
346	D-ABLAPL/8824/2024 ABLAPL/3183/2024	SANTOSH BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// CHATRAPUR /210 /2024 ()
347	D-ABLAPL/7988/2024 ABLAPL/3184/2024	BAISHNAB OJHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
348	D-ABLAPL/8553/2024 ABLAPL/3185/2024	SK ADIL VS STATE OF ODISHA	BHARAT JALLI VS	// TELKOI /99 /2024 ()
349	D-ABLAPL/7154/2024 ABLAPL/3186/2024	HARI GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// NABARANGAPUR TOWN /220 /2022 ()
350	D-ABLAPL/7628/2024 ABLAPL/3187/2024	UMAKANTA BHUTIA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	// BANARAPAL /63 /2024 ()
351	D-ABLAPL/8503/2024 ABLAPL/3188/2024	BAIDESWAR MAHANTA @ BAIBESWAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// TURUMUNGA /108 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/8896/2024 ABLAPL/3189/2024	KASTU @ KRUSHNA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /52 /2024 () //
353	D-ABLAPL/8911/2024 ABLAPL/3190/2024	DIBYA BANCHHOR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /85 /2023 () //
354	D-ABLAPL/8912/2024 ABLAPL/3191/2024	BABULI KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARINE PS ARAKHAKUDA /17 /2024 () //
355	D-ABLAPL/8962/2024 ABLAPL/3192/2024	MEENAKSHI SETHY @ MAMA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /126 /2024 () //
356	D-ABLAPL/8963/2024 ABLAPL/3193/2024	ABHIRAM SETHY @ ABHISEKH SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /126 /2024 () //
357	D-ABLAPL/8967/2024 ABLAPL/3194/2024	MAKUNDA BEHERA VS STATE OF ODISHA	SUBHASISH DAS VS	KUNDHEIGOLA /90 /2024 () //
358	D-ABLAPL/8971/2024 ABLAPL/3195/2024	JAGAT MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /114 /2016 () //
359	D-ABLAPL/5856/2024 ABLAPL/3196/2024	GURU CHARAN MOHANTA VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /42 /2017 () //
360	D-ABLAPL/8810/2024 ABLAPL/3197/2024	BENUDHAR BARIK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /21 /2024 () //
361	D-ABLAPL/8935/2024 ABLAPL/3198/2024	LIMAI CHARAN MAHAT VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /244 /2023 () //
362	D-ABLAPL/8858/2024 ABLAPL/3199/2024	KISHAN PANDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BADABAZAR /131 /2023 () //
363	D-ABLAPL/8972/2024	GYANA RANJAN BISWAL	ARIJEET MISHRA	AUL /125 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3200/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8917/2024 ABLAPL/3201/2024	ASHOK MALIK VS STATE OF ODISHA	JATESWAR NAYAK VS	NIKIRAI /126 /2023 () //
365	D-ABLAPL/8955/2024 ABLAPL/3202/2024	GANESH JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /128 /2024 () //
366	D-ABLAPL/8977/2024 ABLAPL/3203/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	NAYAGARH SADAR /63 /2024 () //
367	D-ABLAPL/8934/2024 ABLAPL/3204/2024	JITEN @ JITENDRA BUDHIA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /66 /2024 () //
368	D-ABLAPL/9012/2024 ABLAPL/3205/2024	SANU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/000022/2023
369	D-ABLAPL/8993/2024 ABLAPL/3206/2024	MD RAJA @ MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /268 /2023 () //
370	D-ABLAPL/9013/2024 ABLAPL/3207/2024	SAMBHU MALLICK @ MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /23 /2021 () //
371	D-ABLAPL/8890/2024 ABLAPL/3208/2024	DIBYENDU PATNAIK VS STATE OF ODISHA	BINI MISHRA VS	/ /0 () //
372	D-ABLAPL/8893/2024 ABLAPL/3209/2024	LATA DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	JATNI P.S. /21 /2024 () //
373	D-ABLAPL/6798/2024 ABLAPL/3210/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /81 /2024 () //